

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:25.07.2014
POPULATION OF SCHEDULED TRIBES IN BIHAR
Yadav Shri Jay Prakash Narayan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of various districts of Bihar where the population of Scheduled Tribes (STs) exist, population-wise; and
(b) the measures taken/being taken by the Government to improve the living standard of STs across the country including Bihar?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): Names of various districts of Bihar where the population of Scheduled Tribes (STs) exist, population-wise; is given in Annexure-I.
- (b): The Ministry of Tribal Affairs supplements the efforts of other Central Ministries by way of various developmental interventions in critical sectors through specially tailored schemes. The Ministry of Tribal Affairs is running the following schemes to improve the living standards of STs across the country, including Bihar.
- (i) Scheme of Construction of Hostels for ST Girls and Boys
(ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas
(iii) Post-Matric Scholarship for ST students (iv) Upgradation of Merit
(v) Pre-Matric Scholarship for ST students studying in classes IX & X.
(vi) Rajiv Gandhi National Fellowship for STs (vii) Scheme of National Overseas Scholarship for STs (viii) Top Class Education for ST students
(ix) Grants in aid to Voluntary Organisations working for the welfare of Scheduled Tribes
(x) Coaching for Scheduled Tribes (xi) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts (xii) Vocational Training in Tribal Areas
(xiii) Development of Particularly Vulnerable Tribal Groups (PVTGs)
(xiv) Grants-in-Aid to STDCCs for MFP Operations (xv) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP as a measure of social safety for MFP gatherers.
(xvi) Grants under Article 275(1) of the Constitution of India (xvii) Special Central Assistance to Tribal Sub Plan (SCA to TSP) (xviii) Development of Tribal Products/Produce (Grants in aid to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) (xix) A new Scheme called Van Bandhu Kalyan Yojana has been proposed by the Ministry of Tribal Affairs and Rs.100.00 crore (Rupees Hundred Crore) have been allocated under the scheme for the year 2014-15.